

290

(A)

Serial No. of Order	Date of Order	Order with Signature
3	6.2.97	<p>Shri D.S.Mishra, counsel for the applicant does not want to press this M.A. 325/96. According to him, since the orders of this Court is violated, he wants to file a Contempt Petition. M.A. 325/96 is disposed of accordingly.</p> <p><u>B. Banerjee</u> MEMBER (ADMINISTRATIVE)</p> <p><u>B. Banerjee</u> MEMBER (JUDICIAL)</p> <p>6/4/97</p> <p>For Admision Bench 20.2.97 order no. 1 dt. 21.7.95 Copy of the order may be given to both the counsels B.W. 25/2/97 25/2/97 Sanjaya Das on Behalf D.S. Mishra M.A. 325/96 for and vs as per Writ. Ar 4/2/97 Bench.</p>